NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1306/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES:

Autostriping India Pvt. Ltd.

V/s.

Encyclo Media Networks Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

RIYANK

KAPADIA

Adv (bounsel) for Applicant

ORDER CP 1306/I&BC/NCLT/MB/MAH/2017

- 1. The Petitioner is seeking time to place on record the name of the IRP.
- 2. Granted; adjourned to **15.12.2017**.

Sd/-M.K. SHRAWAT Member (Judicial)

Date: 04.12.2017

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